

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 234 of 2011 in
D.F.R. No. 377 of 2011**

Dated: 30th November, 2011

Chaman Lal Setia Exports Limited

.... Appellant (s)

Versus

Haryana Electricity Regulatory Commission & Anr.

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **10.01.2012.**

COURT MASTER